

(c) 374 cases are pending for want of verification reports from the Government of Tamil Nadu, out of which 17 cases in which reports of the State Government have been received are under consideration of the Governments.

(d) As the cases are finalised on the basis of the verification reports of the concerned State Governments, it is not possible to fix a deadline for settlement of all the applications. Every effort is, however, being made for speedy disposal of the pending applications. The following steps have been taken for their expeditious settlement :

- (i) On instructions from the Ministry of Home Affairs, the State Governments have set up Special Cells to deal with the applications.
- (ii) The State Governments on advice of the Central Government have also set up Committee at District/ State level to advise for verification and scrutiny of claims.
- (iii) The Government have also set up a Non-Official Advisory Committee at Central level to consider major problems in implementation of Samman Pension Scheme and to tender advice to Government.

**Provision in SGPC Budget for Training
in Arms at Sikh Shrines**

5643. SHRI BHOLA NATH SEN :
SHRI SHANTARAM
POTDUKHE :
SHRI LAKSHMAN
MALLICK :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have information about the provisions made in the 1985-86 budget of Shiromani Gurudwara Prabandhak Committee (SGPC) for special arrangements for training in arms at some sikh shrines;

(b) if so, the details thereof;

(c) the amount earmarked for such training during 1984-85;

(d) the nature of training proposed to be imparted in the Sikh shrines;

(e) the names of shrines proposed to be used for such training; and

(f) the reaction of Government thereto ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) to (f) According to the available information, the SGPC has provided Rs. 2.50 lakhs in the budget estimate for 1985-86 and had provided Rs. 35,000/- for 1984-85 for imparting 'Shashtar Vidya' to be organised in the following Sikh Shrines :

1. Sri Darbar Sahib, Amritsar.
2. Gurdwara Dukh Niwaran Sahib, Patiala.
3. Sri Darbar Sahib, Taran Tarn.
4. Gurdwara Sri Fatehgarh Sahib, Sirhind
5. Gurdwara Sri Guru Teg Bahadur Sahib, Jind.
6. Sri Darbar Sahib, Muktsar.
7. Gurdwara Sri Ber Sahib Sultanpur Lodhi, Kapurthala.
8. Gurdwara Baba Gandha Singh, Barnala.
9. Gurdwara Sri Guru Teg Bahadur Sahib, Dhamtan Sahib.
10. Takhat Sri Dam Dama Sahib, Talwandi.
11. Takhat Sri Keshgarh Sahib Anandpur Sahib

(2) The authorities are vigilant and are keeping a close watch in the matter. Suitable action will be taken against these found indulging in unlawful activities.

**Funds for SC/ST Programmes During
1985-86**

5644. SHRI GIRIDHAR GOMANGO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Central Plan for the year 1985-86 provides Rs. 207 crores for various programmes benefiting the Scheduled Castes and Scheduled Tribes;